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GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE AND BANKING  
( REVENUE WING )

NEW DELHI: DATED THE 18th Oct., 1976.

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NOTIFICATION  
(INCOME TAX)

NO.1524 (F.No.197/136/76-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'Ratan Deep Trust, Delhi' for the purpose of the said section for and from assessment year(s) 1977-78.

Sd/-  
(T.P.JEUNJHUNWALA)  
DIRECTOR GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri Mohammd Yunus, Trustee, Ratan Deep Trust, 12 Willington Crescent, New Delhi with reference to his letter dated 5.10.76,
2. The Commissioner of Income-tax, Delhi-II, C.B. Building., New Delhi. with reference to his letter No.CIT-II/TE/110/76/1660 dt. 6.10.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(P&FR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T.
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9. Director of Training, IRS(Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs).

Sd/-  
( T.P.JEUNJHUNWALA )  
DIRECTOR, GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

( B.V.JAYARAM )  
ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&F)

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